NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 23.03.2021 NOTICE

Please take notice that the Court-III will rise at 12:00 Noon.

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar